

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

STARRED QUESTION NO:165
ANSWERED ON:09.03.2015
DEVELOPMENT OF HERITAGE SITES
Ninama Shri Manshankar

Will the Minister of CULTURE be pleased to state:

- (a) whether adequate steps have been taken to conserve and protect heritage sites and monuments and if so, the details and the outcome thereof;
- (b) the funds allocated and utilized for the purpose during the last two years and the current year, year-wise;
- (c) the details of monuments and heritage sites being con- served along with the likely time of completion of these sites, State-wise; and
- (d) whether due procedures have been laid down for awarding contracts for the development of such sites and if so, the details thereof?

Answer

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE) AND MINISTER OF STATE, CIVIL AVIATION (DR. MAHESH SHARMA)

(a) to (d) A statement is laid on the table of the House

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 165 FOR 09.03.2015

(a) Yes Madam. Conservation and maintenance work of prote- cted monuments is attended regularly by Archaeological Survey of India (ASI) in addition to providing necessary security/watch and ward and due to all these continuous efforts, they are in a good state of preservation.

(b) The details of expenditure incurred for last two years and allocation/expenditure for the current year are as under:-

Sl. No.	Year	Expenditure (Amount Rs. in lakhs)
1.	2012-13	14866.80
2.	2013-14	16963.86
3.	2014-15 Allocation-	23575.90
	Expenditure-	19338.00
	(up to 02.03.2015)	

(c) Conservation work of protected monuments is a continuous process. Depending upon the site requirements, every year special repairs works are executed on identified monuments where as annual maintenance and upkeep works are attended on all protected monuments, as per the availability of resources. There are 3685 protected monuments under ASI. The State-wise details of these monuments are given in annexure.

(d) Conservation works are mostly executed by ASI departmen- tally barring supply of materials taken on contract as per prescribed guidelines in Archaeological Works Code as well

